

Notice

Learned Counsel for the parties may please note that the following cases pertaining to NIC and NIA will be taken up in the Permanent Lok Adalat on 20.07.2016 in the High Court, Allahabad at 3:00 P.M.

Court No. 37

At 3:00 P.M.

NIC & NIA

S.N.	F.A.F.O. NO.	Parties Name	Appellant	Respondent
1.	267/2007	The National Insurance Company Ltd. Vs Abdul Hasan and others	A.K. Sinha	-----
2.	1398/2011	The National Insurance Company Ltd. Vs Satish Chandra Vishvakarma and others	S.K. Mehrotra	-----
3.	1746/2008	The National Insurance Company Ltd. Vs Bundan and others	A.C. Nigam	-----
4.	875/2010	The National Insurance Company Ltd. Vs Smt. Munni Bibi and others	K.S. Amist	-----
5.	(873)/2007	The National Insurance Company Ltd. Vs Smt. Lajjawati and others	A.K. Sinha	-----
6.	(519)/2010	The National Insurance Company Ltd. Vs Kishore Kumar and others	Arvind Kumar	Sanjay Srivastava
7.	(184)/1994	The National Insurance Company Ltd. Vs Rais Ahmad and others	K.S. Amist	-----
8.	3545/2010	National Insurance Company Ltd Vs Irfan Ahmad & others	S.K.Mehrotra	Rajesh Maurya
9.	1897/2001	National Insurance Company Ltd Vs Sr. Niwas & Others	N.K.Srivastava	H.P.Mishra
10.	905/2010	National Insurance Company Ltd. Vs Sri Om Prakash @ Ram Kumar and another	Komal Mehrotra	Nigmendra Shukla
11.	3757/2009	National Insurance Company Ltd. Vs Kishor Gautam and another	S.K. Mehrotra	A.K. Pandey
12.	1033/2009	National Insurance Company Ltd. Vs Smt. Ram Shree and others	Vinay Khare	Rajesh Dwivedi
13.	660/2009	National Insurance Company Ltd. Vs Ram Adhar Yadav and others	Ajay Singh	-----
14.	(1197)/06	National Insurance Company Limited. Vs. Sunil and Others	A K Sinha	S. O. V. S. Chahuhan
15.	(417)/2002	National Insurance Company Limited. Vs. Smt. Jaywati and Others	Ashok Kumar Srivastava	Harsh Narain Sharma
16.	423/2002	National Insurance Company Limited. Vs. Smt. Neelam Singh and Others	Nagendra Kumar Srivastava	Om Prakash Pandey
17.	159/2002	National Insurance Company Limited. Vs. Smt. Nazma and Others	Anand Kumar Sinha	Chandra Kumar Rai
18.	634/1999	National Insurance Co. Ltd. Vs. Miss Tabassum Rana and others	V.K. Birla	-----

19.	1549/2010	National Insurance Co. Ltd. Vs. Sri Tariq alias Munna and others	Komal Mehrotra	Vikrant Pandey
20.	3525/2011	The National Insurance Company Ltd. Vs Smt. Neelam and another	Manish Kumar Nigam	Anil Kumar Shukla
21.	2062/2005	The National Insurance Company Ltd. Vs Smt. Bisaniya and others	K.S. Amist	Prashant Kumar Lal
22.	394/2000	The National Insurance Company Ltd. Vs Smt. Guddu and others	Arvind Kumar	Haridwar Singh
23.	3524/2009	The National Insurance Company Ltd. Vs Smt. Tarawati and others	N.K. Srivastava	V.B. Kesharvani
24.	547/1991	The National Insurance Company Ltd. Vs Smt. Shanti Devi and others	P.K. Mukerji	R.D. Yadav
25.	418/2003	M/s Kisan Sahkari Chini Mills Ltd. Vs Santa Singh	Aditya Kumar Singh	R.M. Singh & A.K. Singh
26.	2385 /2005	New India Assurance Company Ltd. Vs Smt. Tatra Devi and others	A.K. Srivastava	Nausad Siddqui
27.	2323/ 2004	New India Assurance Company Ltd. Vs Rekha Devi and others	S.K. Mehrotra	K.S. Ojha
28.	51 /2007	New India Assurance Company Ltd. Vs Veerpal and others	N.K. Srivastava	Sanjeev shukla
29.	1959/ 2007	New India Assurance Company Ltd. Vs Sri Shakir and others	Saral Srivastava	T.A. Khan
30.	2916 /2009	New India Assurance Company Ltd. Vs Smt. Babli and others	Rajeev Chaddha	Nipun Singh
31.	760 / 1991	Smt. Meera devi and others Vs Gurdeep singh and others	Y.K. Saxena	P.K. Bisaria
32.	1970/2012	The New India Assurance Company Ltd. Vs Shri Bahadur Singh and another	Rahul Sahai	R.O.V.S. Chauhan
33.	952/2011	The New India Assurance Company Ltd. Vs Smt. Kela Devi and others	Arvind Kumar	S.D. Ojha
34.	2215/2003	The New India Assurance Company Ltd. Vs Sudha Srivastava and others	Avanish Mishra	Ashok Kumar Srivastava
35.	2564/2003	The New India Assurance Company Ltd. Vs Munna Lal and another	Ramesh Singh	Sharve Singh A.L. Jaiswal
36.	2102/2003	The New India Assurance Company Ltd. Vs Smt. Shabana and others	Arun Kumar Shukla	B.K. Shukla R.K. Mishra
37.	578/2012	The New India Assurance Company Ltd. Vs Sri Shabban and another	V.C. Dixit	Sharv Singh
38.	2044/2010	The New India Assurance Company Ltd. Vs Baidehi Saran Pateriya and others	Arvind Kumar	-----
39.	99/2012	The New India Assurance Company Ltd. Vs Ashok Kumar Nagar and others	Amaresh Sinha	Ram Singh
40.	263/2012	The New India Assurance Company Ltd. Vs Ram Swaroop Singh and others	Saurabh Srivastava	-----
41.	576/2012	The New India Assurance Company Ltd. Vs Hargovind Singh and another	S.K. Mehrotra	-----
42.	774/2012	The New India Assurance Company Ltd. Vs Smt. Manju Devi and others	Amaresh Sinha	-----
43.	3741/2011	The New India Assurance Company Ltd. Vs Narain Gujrati and others	Amaresh Sinha	-----
44.	3945/2011	The New India Assurance Company Ltd. Vs Jitendra and others	Saurabh Srivastava	-----

45.	3946/2011	The New India Assurance Company Ltd. Vs Komal and others	Saurabh Srivastava	-----
46.	2639/2011	The New India Assurance Company Ltd. Vs Balak Ram alias Ram Balak and another	Amaresh Sinha	-----
47.	3272/2011	The New India Assurance Company Ltd. Vs Smt. Sunita and others	Saurabh Srivastava	Ajai Maurya
48.	3463/2011	The New India Assurance Company Ltd. Vs Sohan Pal and others	Amaresh Sinha	-----
49.	412/1997	National Insurance Company Ltd. Vs Ramanand and others	A.K. Srivastava	Jai Singh
50.	413/1997	The National Insurance Company Ltd. Vs Rama Nand and others	Ashok Kumar Srivastava	Jai Singh

Sd/-
(Mayank Kumar Jain, HJS)
Registrar (S/A)/Secretary,
High Court Legal Services Committee,
High Court Allahabad